

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 9 8 9 / 2 0 0 7

(From the judgement and order dated 2 8 / 0 9 / 2 0 0 6 in W P No. 5 0 7 5 / 2 0 0 5 of The
HIGH COUR T OF BOM B A Y AT NAG P U R)

MOHD.I S M A I L

Petitioner(s)

V E R S U S

DIN K A R VINA Y A K R A O DOR L I K A R

Respondent(s)

(With prayer for interim relief)

Date: 0 8 / 0 1 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUS T I C E TA RUN CHAT T E R J E E

HON'BLE MR. JUS T I C E DA L V E E R BHA N D A R I

For Petitioner(s)

Mr. Shaad Anwar, Adv.

Mr. Subha sh Chandra Jain,Adv.

For Respondent(s)

Mr. Manish Pitale, Adv.

Mr. Chander Shekh a r Ashri,Adv.

UPON hearing counsel the Court made the following
OR D E R

Adjourned for two weeks.

(A.D. Shar m a)
Court Master

(Phoolan Wati Arora)
Court Master